

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-511**  
IB-1492/ND/2019  
(1) New IA/4369/2020  
(2) IA/4544/2020

**IN THE MATTER OF:**

Sudha Rani Tayal  
V/s  
M/s. Vintron Communication Pvt. Ltd

....Applicant

....Respondent

**SECTION**

U/s 7 IBC

Order delivered on 16.03.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

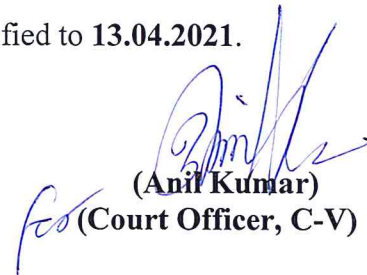
**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Hon'ble Member (Judicial) is on leave, re-notified to 13.04.2021.

  
(Anil Kumar)  
FCO (Court Officer, C-V)